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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 202/397-398/NCLT/AHM/2016 (New)  
CP No. 4/397-398/CLB/MB/2016 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

Name of the Company: Pinakin Navnitlal Khadiyali  
V/s.  
Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>  |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1.           | NIRALI SARDA                  | ADVOCATE           | RESPONDENT            |  |
| 2.           |                               |                    |                       |   |

**ORDER**

None present for Petitioner. Learned Advocate Mr. Nirali Sarda present for Respondent.

Petitioner sent letter seeking time to file rejoinder. Petitioner shall file rejoinder within two weeks after serving copy in advance to the Respondents.

List the matter on 13.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 3rd day of August, 2017.